Declaration of Assets and Liabilities

Year 2018-19 2020-21

I, MANISH KUMAR PANKAJ, son/daughter/wife of MADAN KUMAR MAHTO,

Aged 28 years, belonging to BLAS service and presently working as ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

अठम०(ध्यार	Ng.,		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
10/7	10 (I)	Cash	5,000/-	NIL	NIL	NIL	NIL
A 211Me	(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	savinga/c- 1,50,000/-	NIL	NIL	NIL	NIL
102/21	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 21,00,000/- (annual premium- 56,700/-)	NIL	NIL	NIL	NIL
	(v)	Motor Vehicles (details of make, etc.)	TATA AITROZ(XE) 1.2(P) YEAR-2020	NIL	NIL	NIL	NIL
	(vi)	Jewellery (give details of weight and value)	Gold-40gms, Silver- 120gms	NIL	NIL	NIL	NIL
	(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 08.02.2021 (i)5,28,057/-		
(a)	(i) Loans from Banks	(i)SBI VIDHAN MANDAL(CAR LOAN- 5,50,000/-)			
		(ii)SBI VIDHAN MANDAL (PERSONAL LOAN- 1,30,000/-) (iii)HDFC CREDIT CARD	(ii)- 99,355/-		
		(iv)ICICI CREDIT CARD	(iii)- 44,517/-		
	I Barrier Land		(iv)- 39,229/-		
			TOTAL- 7,11,158/-		
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues:	. NIL	NIL		
	(a) dues to				
	departments dealing				

	1		
	with government accommodation		
	(b) dues to departments dealing with supply of water	NII.	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled Tax Mention for F.Y. 2019-20 in A.Y. 2020-2021 Rs. 0(Zero) PAN- BXAPP8371F	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-		110184057659							
Gender	:- :	М	M (M/F)							
Date of Birth	:- 2	2	1	0	7	1	9	9	2	(DD/MM/YYYY)
Class/Group	:-		В] (A/	/B/C)					
Cadre	:-	B.L.A.S. SERVICE								
Home District				e.g. B./ ar Sec					Service	
Home District		SAMASTIPUR								

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: MANISH KUMAR PANKAJ

Place: PATNA

Designation:

ASSISTANT

Date: 09-02-2021

Department:

BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.